

NATIONAL COMPANY LAW TRIBUNAL

OBJECTION DATED 1st JULY TO 12th JULY

PETITION , APPLICATION , ADDITIONAL DOCUMENTS, GOVT REPORTS ETC

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	3/1/2022	CP(AA) Merger and Amalgamation(Companies Act)	710102000322022		ALVISION METAL PRIVATE LIMITED VS	Sec. 230-232 - Second Motion	5/7/2023	serial no missed in master index, memo of parties/synopsis/list of dates &&&&&&&am p;&&&&&&&a mp;&&&&&&& events missed,e stamp missed with supporting affidavit and notarize it, council sign contact no and email id missed in index index date missed (index page numbering missed) petition not sign (contact to registry)	MANISH
2	7/11/2022	Company Petition IB (IBC)	710102091592022		SHEEZA ZIA VS	Section 94(1)	7/7/2023	page:42-51,65, 91, 148, 193, 216,218, 220, not clear, etc form 3B missed please contact to registry affidavit address mismatch Pg56 to 58, cut	Abhay Gupta
3	1/12/2022	Company Petition IB (IBC)	710102099742022		STATE BANK OF INDIA VS AMIT KUMAR GUPTA	Section 95(1)	5/7/2023	Pg-57,72,74, not clear Form-2 missed IRP certificate missed	Jai Mohan
4	17/01/2023	Company Appeal(Companies Act)	710102007522023		STATE BANK OF INDIA VS AMIT KUMAR GUPTA	Sec 252 (1)	11/7/2023	stk 7 list missed, proof of service missed Kindly income tax service to dcit cell delhi high court serve (contact to registry)	SRISHTI KAPOOR
5	21/01/2023	Company Appeal(Companies Act)	710102009452023		STATE BANK OF INDIA VS AMIT KUMAR GUPTA	Sec 252 (1)	11/7/2023	20rs stamp hide power of attorney	RAMESH

6	3/2/2023	Company Petition IB (IBC)	710102012742023		STATE BANK OF INDIA VS SHRI NARESH KUMAR GUPTA	Section 95(1)	6/7/2023	Pg93,95, 184, 241,244,264,277, not clear Pg312 cut form B missed IRp certificate missed	Jai Mohan
7	10/2/2023	Company Appeal(Companies Act)	710102015152023		STATE BANK OF INDIA VS SHRI NARESH KUMAR GUPTA	Sec 252 (1)	11/7/2023	kindly income tax service in dcit cell high court (contact to registry)	JANMEJAY
8	16/02/2023	Company Petition IB (IBC)	710102016732023		STATE BANK OF INDIA VS SHASHI GUPTA	Section 95(1)	6/7/2023	from Pg no 19 to 22 SR number 12,13,14 missed , and company details missed in Part 2 SHREE SHYAM PULP &&& BOARD MILLS LIMITED, Pg-55 A ,B ,241,264,not clear , Pg-312 cut Demaond notice missed form B missed IRp certificate missed	Jai Mohan
9	7/3/2023	Intervention Petition (IBC)	710102022052023		EMPLOYEES, PROVIDENT FUND ORGANISATION VS STRIDE AUTOPARTS LTD	Sec 60(5)	5/7/2023	email id and mobile number missed after index and after memo party and prayer	SAURABH
10	10/3/2023	Company Petition IB (IBC)	710102022742023		RITESH VERMA VS INTERNATIONAL PRINT O PACK LTD	IBC Under Sec 9	13/07/2023	Pg24,81 to 84 not clear demaond notice missed and reply demaond notice missed 9-3-B certifica missed form-B missed	SHIVAM SEHGAL
11	4/4/2023	Company Petition IB (IBC)	710102031002023		CHANDRA NIRMAN PRIVATE LIMITED VS WAPCOS LIMITED	IBC Under Sec 9	12/7/2023	Pg-44 to 49, 85 to 86,104 to105 not clear	SANYAM JAIN
12	12/4/2023	Company Petition (Companies Act)	710102033272023		T BANAMBAR PATRA VS TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	4/7/2023	The person appearing in this matter that person detail missing in index like name enrollment no email id , phone no , address and Power of attorney or board of resolution missing who's appearing in this matter . contact to registry	SARADINDU
13	26/04/2023	Intervention Petition (IBC)	710102038922023		RAJIV KHANNA VS TOSHALI HOLIDAYS FINANCIAL SERVICESPRIVATE LIMITED	Sec 60(5)	13/07/2023	list of date and brief synopsis missed vakalatnama missed	Sunil K Goel
14	29/04/2023	Company Petition IB (IBC)	710102039892023		ADITYA BIRLA FINANCE LIMITED VS SANDEEP JHA	Section 95(1)	3/7/2023	master data missed for pg-11 company mobile number and email id missed after index	Sandhya Chawla

15	29/04/2023	Intervention Petition(Companies Act)	710102039872023		PANKAJ ARORA AND ORS. VS INTERNATIONAL INSTITUTE OF FINANCE MARKETS LTD.AND ORS.	Rule 11 of NCLT	4/7/2023	Wrong case type select contact to registry	Neha Kapoor
16	6/5/2023	Transfer Petition(Companies Act)	710102041842023		DIVEN DEMBLA VS PRECISION RUBBER INDUSTRIES PRIVATELIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	5/7/2023	wrong case type select, council detail missed in master index,memo of parties without serial no, true copy stamp missed in annexure, double serial no repeated in annexure,pgs in Hindi 98 to 104,128,129, volume wise separate index missed, 5rs welfare missed in vakaltnama (kindly final petition uploaded) Kindly final petition uploaded(contact to registry)	varun
17	17/05/2023	Intervention Petition (IBC)	710102045282023		EMPLOYEES PROVIDENT FUND ORGANISATION VS SATELLITE CABLES PRIVATE LIMITED	Sec 60(5)	13/07/2023	please enter this party M/s OSW AL MINERALS LIMITED in portal for Petitioner name stamp paper missed	SAURABH
18	20/05/2023	Company Petition IB (IBC)	710102046022023		RATCHET LABORATORIES LIMITED VS SATELLITE CABLES PRIVATE LIMITED	IBC Under Sec 10	13/07/2023	volume-2, annexure -2 missed	HARSH TRIVEDI
19	26/05/2023	Company Petition IB (IBC)	710102048062023		STATE BANK OF INDIA VS WORLDS WINDOW ESTATE PRIVATE LIMITED	IBC under Sec 7	7/7/2023	Pg-375,377, 379, 385, 387, 389,391, 393, 395, 397, 399, 405, 407, 411, 415, 417 not clear	Niranjan
20	25/05/2023	Intervention Petition (IBC)	710102047492023		STATE BANK OF INDIA VS JMT AUTO LTD	Sec 60(5),Rule 11 of NCLT, 2016	6/7/2023	true copy signature missing	SRI & ASSOCIATES
21	26/05/2023	Contempt Petition (IBC)	710102048022023		BRIJESH SINGH BHADAURIYA VS AKJ METAL PRIVATE LIMITED	Application under any other provisions- IBC	13/07/2023	section wrong for case type contemp list of date and brief synopsis missed Pg-44,60,61,99, 107, not clear vakalatnama missed	Vishal

22	27/05/2023	Company Petition IB (IBC)	710102048312023		RAHUL GUPTA VS RBL BANK LIMITED	Section 94(1)	13/07/2023	Pg-31,37,39,40,43,55,58,82,91,98, 99,100,114 to 119, 121,122, 124,127 to 133, 139, 140, 148, 153, 157 to 166,183,184 not clear master data missed gem battries IRP certificate missed please contact to registry please contact to registry	Akshay
23	27/05/2023	Company Petition IB (IBC)	710102048302023		DIVYA GUPTA VS RBL BANK LIMITED	Section 94(1)	6/7/2023	pg-31,40,99,114 to 122, 124,125 to 136, 140, 153,158 to 167 not clear double pagination not allowed Demaond notice missed form B missed IRp certificate missed	Akshay
24	27/05/2023	Company Petition IB (IBC)	710102048342023		NATHU MAL GUPTA VS RBL BANK LIMITED	Section 94(1)	6/7/2023	Pg-32 to 45,58,69 ,82,83 to 86,95 to 105,109,110,112 to 120,122,123,125,126 to 136,140,141,148,154,158 to 167,266 to 279 to 308 not clear double pagination not allowed RP certificate missed master data missed Gem Battries pvt ltd please contact to registry	Akshay
25	1/6/2023	Company Petition IB (IBC)	710102049692023		SCORCHERS SERVICES I PRIVATE LIMITED VS B.C. POWER CONTROLS LIMITED	IBC Under Sec 9	6/7/2023	Pg169,174,183,190 not clear affidavit back date	Harsimran Singh
26	3/6/2023	Company Petition IB (IBC)	710102050172023		ICICI BANK LIMITED VS SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	13/07/2023	date missed in vakalatnama Pg147,148,522,550 not clear	Vidushi
27	3/6/2023	Company Petition IB (IBC)	710102050102023		CELESTIAL AVIATION SERVICES LIMITED VS SPICEJET LIMITED	IBC Under Sec 9,Rule 11 of NCLT, 2016	7/7/2023	please remove Affidavit in Support of Exemption	Vikrant Pachnanda
28	7/6/2023	Company Petition (Companies Act)	710102051232023		VIDHI SHARMA VS E N PROJECT AND ENGINEERING INDUSTRIESPRIVATE LIMITED	Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	4/7/2023	wrong jurisdiction (contact to registry)	Mr. Amit Goel

29	7/6/2023	Company Petition IB (IBC)	710102051152023		STATE BANK OF INDIA VS PC JEWELLER LIMITED	IBC under Sec 7	5/7/2023	"double pagination not allwed Pg-243 to 351, 434, 1026 to 1029,1073,1047,1100,1239,1240,1241,1245,1256,1257,1260,1269,1270,1437,2137,2397,2605,2639,3235, not clear pages Sign not allowed on content hide Pg-780 blur Pg- 1275 to 3236 small fount Pg=986,987 cut, IRP certificate missed BR missed "	Niranjan
30	7/6/2023	Company Petition IB (IBC)	710102051412023		DHANLAXMI BANK LIMITED VS MATHEW GEORGE	Section 95(1)	13/07/2023	Pg- 68 not clear	ASAV RAJAN ARORA
31	7/6/2023	Company Petition IB (IBC)	710102051452023		DHANLAXMI BANK LIMITED VS K N MARZOOK	Section 95(1)	13/07/2023	Pg- 68 not clear	ASAV RAJAN ARORA
32	7/6/2023	Company Petition IB (IBC)	710102051432023		DHANLAXMI BANK LIMITED VS MARIAMMA MATHEW	Section 95(1)	13/07/2023	Pg-66 not clear	ASAV RAJAN ARORA
33	9/6/2023	Company Petition IB (IBC)	710102052092023		NIKITA DHINGRA VS JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	7/7/2023	Pg42 to 45,207 to 221,233 to 236, not clear memo party missed	LOKESH
34	10/6/2023	Company Petition IB (IBC)	710102052252023		CAPRIC CONTRACTS PRIVATE LIMITED VS GNEX REALTECH PRIVATE LIMITED	IBC Under Sec 9	13/07/2023	stamp paper not notarized Pg-210,213,218,244 not clear	KETAN MADAN
35	9/6/2023	Company Petition IB (IBC)	710102052072023		MEERA SACHDEVA VS JASMINE BUILDMART PRIVATE LIMITED	IBC under Sec 7	7/7/2023	memo party missed Pg-39 to 42,46,80, 233 to 247, blur	LOKESH
36	12/6/2023	Company Petition (Companies Act)	710102052702023		MOHINDER SINGH THIND VS EKTA PROMOTERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	5/7/2023	128-139 page not clear welfare and court fee kindly space area attest wrong type copy arrange and 127E-128F not clear pls mentioned type copy pages (contact to registry)	KAMNA SINGH
37	11/6/2023	Company Petition (Companies Act)	710102052462023		P & R INFRAPROJECTS LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 131(1)	4/7/2023	41,43,45,47,49,51,53,55,57,59, 63,65,67 page not clear	Karanveer
38	15/06/2023	Company Petition IB (IBC)	710102053302023		VIMLA DEVI VS THE KARNATAKA BANK LIMITED	Section 94(1)	6/7/2023	Pg-69 not clear	Bharti Nawlani

39	15/06/2023	CA(A) Merger and Amalgamation(Companies Act)	710102053462023		SKB TRADEX PRIVATE LIMITED VS THE KARNATAKA BANK LIMITED	Sub-section (I) of section 230	11/7/2023	kindly merge 200 volume wise	Sweeny Gulati
40	15/06/2023	Company Appeal(Companies Act)	710102053202023		SKB TRADEX PRIVATE LIMITED VS THE KARNATAKA BANK LIMITED	Sec 252 (3)	11/7/2023	all affidavit up and notary delhi ,58-77,87,88,90-94,105-113,122-128,139-145 page not clear (contact to registry)	Sheetal
41	18/06/2023	Company Petition IB (IBC)	710102053832023		AMIRSONS TIMBER VS SKYLINE INTERNATIONAL SERVICES(PVT)LTD	IBC Under Sec 9	7/7/2023	Pg-67 to 132 , 145 to 159, 187 to 250, not clear	Gursat
42	19/06/2023	Company Petition IB (IBC)	710102053882023		PATEL INTEGRATED LOGISTICS LIMITED (CN) VS PHOENIX EXPRESS PRIVATE LIMITED	IBC Under Sec 9	6/7/2023	Pg-37 to 39,46,47,49,97,98,108,110,130 ,136,186,197 to 234 cut and not clear contact to registry	Harsimran Singh
43	21/06/2023	Company Petition IB (IBC)	710102054262023		INSIGHT PRINT COMMUNICATIONS PRIVATELIMITED VS CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	3/7/2023	volume wise index missed need to true copy every pages	Dhrubajit Saikia
44	20/06/2023	Company Petition IB (IBC)	710102054152023		GHV ADVANCED CARE PRIVATE LIMITED VS DIYOS MEN,S HEALTH CENTERS PRIVATELIMITED	IBC Under Sec 9	3/7/2023	pagination not done in index service missed affidavit missed for one affidavit demond notice and reply 9-3 B certificate missed	PREM
45	23/06/2023	Contempt Petition (IBC)	710102054932023		SANJAY MEHRA VS DIYOS MEN,S HEALTH CENTERS PRIVATELIMITED	Sec 12(2)	13/07/2023	section wrong Pg28,29 missed affidavbit incomplete	Aditi Sharma
46	22/06/2023	Company Petition (Companies Act)	710102054502023		RAKESH RAI VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	3/7/2023	case type wrong advocate detail missed in index 71-72,76 page not clear stamp paper missed kindly remove title mumbai income tax service missed kindly all pdf and upload final pdf and nclt form 12 missed with power of attorney or board resolution	SHARAD

53	27/06/2023	Company Petition IB (IBC)	710102055172023		SUNIL GUPTA DIRECTOR VS AFFORDABLE INFRASTRUCTURE AND HOUSINGPROJECTS PRIVATE LIMITED	Section 94(1)	12/7/2023	wron entry party name in the portal imaster index missed Pg-34 to 45,84,94 to 96,97 , not clear IRP certificate missed form-B missed master data missed form -3B missed service missed	vijay tangiri
54	29/06/2023	Company Petition IB (IBC)	710102055792023		PRAVEEN KUMAR GARG PROPRIOR M/S GSV PRODUCTS VS KAMLESH RANI SINGLA	Section 95(1)	12/7/2023	vakalatnama date missed master data missed	PANKAJ
55	28/06/2023	Company Petition IB (IBC)	710102055612023		REC LIMITED VS SINNAR THERMAL POWER LIMITED	IBC under Sec 7	7/7/2023	Pg-427,471,472 to 476, 556,558,569 to 576,581,593,599,630 to 637,638 to 672, 701,707, 708,714 to 716, not clear Pg-595,596,626,627,744,745, in hindi IRP certificate missed BR missed	Somesh
56	28/06/2023	Company Petition IB (IBC)	710102055412023		SANJAY AGGARWAL VS MANI MAHESH METALS LIMITED	IBC under Sec 7	7/7/2023	respondent name missed in memo party Pg-62,65,66,67,70,72,73,74,191 to 193, not clear BR ,IRP certificate missed	PARVINDRA
57	28/06/2023	Company Petition (Companies Act)	710102055512023		AVASK STEELS LIMITED VS MANI MAHESH METALS LIMITED	Sec. 441	4/7/2023	index missed memo of party, synopsis, list of date missed stamp paper and affidavit not notary POA not notary who person file document missed	Divay Arora
58	26/06/2023	Company Petition IB (IBC)	710102055142023		INDUSIND BANK LTD. VS FEEDBACK ENERGY DISTRIBUTION COMPANY LIMITED	IBC under Sec 7	4/7/2023	wrong index ,Pg-195,292 to 302,534 to 645, not clear page number cut ,	Vidushi
59	27/06/2023	Company Petition IB (IBC)	710102055192023		M/S SOHAM TELECOM VS BAJAJ APPLIANCES LIMITED	IBC Under Sec 9	4/7/2023	counsel details missed after index Pg-12,43 to 53 ,72,not clear supporting affidavit missed vakalatnama wrong formate	ADV SWAPAN PRADHAN
60	29/06/2023	Contempt Petition (IBC)	710102055672023		PRABHJIT SINGH SONI VS CONCEPT GROUP	Sec 60(5)	12/7/2023	Applicant Address Is Missing	PRABHJIT
61	28/06/2023	Company Petition IB (IBC)	710102055402023		SATNAM ENGINEERS & FABRICATORS PRIVATELIMITED VS ASWANI MEHRA LIQUIDATOR FOR PUNJ LLOYD LTD	Sec 60(5)	7/7/2023	vakalatnama not clear and pagination not done please file properly or contact to registry	Binod

62	29/06/2023	Company Petition IB (IBC)	710102055632023		B. KHERA FINANCIAL SERVICES PRIVATE LIMITED VS ASWANI MEHRA LIQUIDATOR FOR PUNJ LLOYD LTD	IBC Section 59	7/7/2023	true copy sign missed newd to on every pges Pg-84, 90 to 102, not clear vakalatnama missed	Anand Mohan
63	29/06/2023	Company Petition IB (IBC)	710102055742023		VARAHI DIAMONDS AND FINANCE LIMITED VS GEMONE TRADING PRIVATE LIMITED	IBC Under Sec 9	7/7/2023	9-3-B certicate missed demond notice missed reply missed Pg-51, not clear	APOORV
64	30/06/2023	Company Petition IB (IBC)	710102055812023		I THINK INK VS AMBITIOUS PENS PRIVATE LIMITED	IBC Under Sec 9	7/7/2023	incomplete couasel detail missed after index Pg-86 not clear	Vinay
65	3/7/2023	Company Petition (Companies Act)	710102056542023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS AGRAWAL JODHANI & CO.	Sec. 140(5)	13/07/2023	kindly remove application in vakalatnama 3 rupees court fees missing	sfionclt
66	30/06/2023	Intervention Petition(Companies Act)	710102055912023		NIRJA PUBLISHERS & PRINTERS PVT LTD VS AGRAWAL JODHANI & CO.	Rule 154, NCLT 2016	3/7/2023	Wrong section select	Sujoy
67	30/06/2023	CA(A) Merger and Amalgamation(Companies Act)	710102056022023		MVA FINANCE PRIVATE LIMITED VS AGRAWAL JODHANI & CO.	Sec. 230-232 - Second Motion	4/7/2023	section wrong and list of date missed	Sumit
68	2/7/2023	Company Petition (Companies Act)	710102056292023		KRISHAN CHAND VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	5/7/2023	case type wrong file wrong arrange and every pages sign missed stamp paper missed stk 7 missed MOA, AOA missed proof of service missed master data missed	Vishav
69	30/06/2023	Company Petition IB (IBC)	710102055882023		CLROUDLRARY METALS VS ALCOBEX METALS LIMITED	IBC Under Sec 9	7/7/2023	demond notice and reply missed pagination not done in index for vakalatnama email id missed after index and in memo party missed stamp paper missed Pg-15, 17 to 121 not clear court fee and welfare missed	ANINDITA MITRA
70	30/06/2023	Company Petition IB (IBC)	710102055892023		SUBHLAXMI INVESTMENT ADVISORY PRIVATE LIMITED VS SAI INDUSTRIES LIMITED	IBC under Sec 7	7/7/2023	index pagination missed IRP certifaice missed	Pradeep Kumar

71	2/7/2023	Contempt Petition (IBC)	710102056272023		CENTRAL BANK OF INDIA VS SAI INDUSTRIES LIMITED	Sec 60(5)	7/7/2023	section wrong memo party missed list of date and brief synopsis missed mobile number missed sign missed vakalatnama missed	Anish Jaipuria
72	3/7/2023	Company Petition IB (IBC)	710102056332023		DIVYA ARYA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	11/7/2023	Pg-126,132,138 to 169 not clear welfare missed IRP certificate missed form-2 missed form- 3B missed	Brijesh Kumar Tamber
73	4/7/2023	Company Petition IB (IBC)	710102056642023		DCB BANK LTD VS KALKA HOME DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	11/7/2023	KALKA HOME DEVELOPERS PRIVATE LIMITED this party name not allowed in petitioner corner entry in portal Pg-40 to 88, 101,295to 308, 403 to 440, not clear Pg-103 to 109,117 to 124, 129 to 131, 135, 138, 139, 146 to 157, 168, 170,174,in hindi IRP certificate missed BR missed true copy sign missed on every pages please mention true type copy on typed copy court fee and welfare missed on vakalatnma	HASHMAT NABI
74	3/7/2023	Company Petition IB (IBC)	710102056502023		HIGHRISE SECURITIES AND TRADING PRIVATELIMITED VS ANGEL ULTRAHOMES PRIVATE LIMITED	IBC under Sec 7	11/7/2023	sign missed Pg-23,24 not clear true copy missed court fee and welfare missed	PANKKAJ
75	4/7/2023	Company Petition IB (IBC)	710102056702023		INTELLICITY BUSINESS PARK PRIVATE LIMITED THROUGH RESOLUTION PROFESSIONAL MR. MANOJ KULSHRESTHA VS ASCOT PROJECTS PRIVATE LIMITED	IBC under Sec 7	11/7/2023	email id and mobile number missed after index Pg-92,93,108 to 115, 133 to 139, 284,285,340 to 344, 349 to 355, Pg-297 in hindi Pg323 cut, IRP certificate missed	Sumesh
76	3/7/2023	Company Petition IB (IBC)	710102056342023		ASHWANI ARYA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Section 94(1)	11/7/2023	Pg-121 to 123, not clear \\\ volume 2 not clear IRP certificate missed form-2 missed form- 3B missed	Brijesh Kumar Tamber

77	5/7/2023	Intervention Petition (IBC)	710102056962023		LEE GARDEN PH 3 WELFARE SOCIETY (THROUGH PRESIDENT VS AJNARA REALTECH LTD	Sec 60(5)	6/7/2023	case type wrong	Joel
78	4/7/2023	Company Petition IB (IBC)	710102056762023		RAHUL GYANCHANDANI VS PARSVNATH LANDMARK DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	11/7/2023	Pg-27 to 80 not clear IRP certificate missed form-2 missed form- 3B missed	Lakhan Singh
79	5/7/2023	Company Petition (Companies Act)	710102057032023		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS ATUL K. GARG & CO.	Sec. 140(5)	13/07/2023	kindly remove application in vakalatnama 3 rupees court fees missing	sfionclt
80	5/7/2023	CA(A) Merger and Amalgamation(Companies Act)	710102057152023		GIRNAR INVESTMENT LTD VS ATUL K. GARG & CO.	Sub-section (I) of section 230	12/7/2023	2nd company online detail missed both company master data missed vakalatnama court fee bottom kindly remove and space area attest volume 2 index separately parshav investment independent auditor report missed and balance sheet missed in parshav investment valuation report missed	SHAILESH SUMAN
81	5/7/2023	Company Petition (Companies Act)	710102057202023		AKSHAAN GEORGE VS HIGHWAYMEN COLLECTIVE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	11/7/2023	116-119,124-139,230-242 page not clear	Ashutosh
82	5/7/2023	Contempt Petition (IBC)	710102057102023		BRIJESH SINGH BHADAURIYA VS MR. RAJEEV GUPTA	Application under any other provisions- IBC	11/7/2023	section wrong according your pdf \\\ list of date and brief synopsis missed sign missed case type wrong Pg46,68, 120,123 to 127, 132,145, 151, to 164, not clear	Vishal
83	3/7/2023	Company Petition IB (IBC)	710102057022023		R.R. INDUSTRIAL CORPORATION (INDIA)PRIVATE LIMITED VS KKSPUN INDIA LIMITED	Application under any other provisions- IBC	11/7/2023	doucuments not upload	Debopriyo Moulik

84	4/7/2023	Company Petition IB (IBC)	710102056832023		SHIV SHAKTI INTERNATIONAL PRIVATE LIMITED VS P K TIMBER PRIVATE LIMITED	IBC Under Sec 9	11/7/2023	-email id and mobile number missed after index 9-3-B certificate missed master data missed P K TIMBER PRIVATE LIMITED volume wise index missed vakalatnama missed	VIJAY
85	4/7/2023	Company Appeal(Companies Act)	710102056882023		SHIV SHAKTI INTERNATIONAL PRIVATE LIMITED VS P K TIMBER PRIVATE LIMITED	Sec 252 (1) - By Government Body	11/7/2023	case type wrong 47 page not clear stk 7 list missed	SHIKHAR
86	4/7/2023	Company Petition IB (IBC)	710102056872023		MR. GANESH PATEL PROPRIETOR OF M/S GP METAL INDUSTRIES VS MITTAL PIGMENTS PRIVATE LIMITED	IBC Under Sec 9	11/7/2023	email id and mobile number missed after index Pg-64 not clear welfare missed merge in application	Prakash Karunashankar Pandya
87	5/7/2023	Company Petition IB (IBC)	710102056942023		STAR SYNTHETICS PVT LTD VS VASTRANI EXPORT PRIVATE LIMITED	IBC Under Sec 9	11/7/2023	email-id missed after index Pg-103,105, not clear	GAURAV
88	5/7/2023	CA(A) Merger and Amalgamation(Companies Act)	710102056932023		PURVI CREDIT AND HOLDINGS PRIVATE LIMITED VS VASTRANI EXPORT PRIVATE LIMITED	Sub-section (I) of section 230	12/7/2023	89-101,134-135,139,143,148,152-153,161,165,242-243page not clear	KAMNA SINGH
89	5/7/2023	Company Petition (Companies Act)	710102056982023		SARISH KUMAR CHAUDHARY VS ELEGANT I.T. SOLUTIONS PVT. LTD.	Sec. 242(4)	12/7/2023	section 241 due to payment, index numbering missed every page numbering missed all affidavit stamp paper missed 25 welfare missed MOA AOA missed and company master data missed proof of service missed, all petitioner details missed in online portal	Aditya Singh
90	6/7/2023	Company Petition IB (IBC)	710102057322023		DE BONO FLEXCOM INDIA LIMITED VS ELEGANT I.T. SOLUTIONS PVT. LTD.	IBC Under Sec 10	12/7/2023	Pg-64 to 83, Pg382 missed IRP certificate missed court fee missed @ 3rs	NITIN MITTAL
91	6/7/2023	Contempt Petition (IBC)	710102057352023		M/S GLOBAL SERVICES VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Rule 11 of NCLT, 2016	11/7/2023	Isit of date and brief synopsis missed section wrong according your pdf sign missed vakalatnama missed	Pranay

92	6/7/2023	Company Petition (Companies Act)	710102057672023		WAL-MART INDIA PRIVATE LIMITED VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Sub-Section (1) Of Section 66.	12/7/2023	memo of parties and list of date missed kindly proper file upload and all pdf merge in final pdf	SAJI P JOHN
93	6/7/2023	Company Appeal(Companies Act)	710102057592023		WAL-MART INDIA PRIVATE LIMITED VS ARABTEC CONSTRUCTIONS (INDIA) PRIVATE LIMITED	Sec 252 (3)	12/7/2023	case type wrong and contact to registry in issue file wrong	HIMANSHU NEGI
94	7/7/2023	Company Petition (Companies Act)	710102057892023		NPC COLLECTION EXIM PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	12/7/2023	wrong pdf upload kindly all merge pdf in final pdf upload and contact to registry	CS CHARU GUPTA
95	7/7/2023	Company Appeal(Companies Act)	710102058142023		NPC COLLECTION EXIM PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	12/7/2023	who appear not mentioned and index detail also missed page 22,83 ,92,101,108 ,109,117-118,124-127 ,143-145 not clear all affidavit up and notary delhi proof of service not clear show	ANJALI YADAV
96	7/7/2023	Company Petition IB (IBC)	710102057802023		BRILLIANT METALS PRIVATE LIMITED VS JYOTI BANSAL	Section 95(1)	12/7/2023	stamp paper missed Pg-58 to 65 not clear IRP certificate missed Form-3B missed court fee nad welfare missed	Palash Singhai
97	8/7/2023	CP(AA) Merger and Amalgamation(Companies Act)	710102058352023		SHREE BUILDTECH INDIA PVT. LTD. VS SHREE BUILDTECH INDIA PVT. LTD.	Any other provision - Govt body	11/7/2023	Wrong File	ATANU
98	8/7/2023	Company Appeal(Companies Act)	710102058402023		SHREE BUILDTECH INDIA PVT. LTD. VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (1) - By Government Body	12/7/2023	prayer appellant sign missed	PUNEET
99	7/7/2023	Company Appeal(Companies Act)	710102058002023		SHREE BUILDTECH INDIA PVT. LTD. VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (3)	12/7/2023	all affidavit and stamp paper back date stk 7 missed and kindly income tax service dcit cell high court serve	lalit mohan
100	7/7/2023	Company Petition (Companies Act)	710102058052023		KEA LOGISTICS PRIVATE LIMITED VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (3) - By Government Body	12/7/2023	wrong section cs detail missed in index page 54 not clear 50rs stamp paper with Power of attorney or board resolution missed income tax service missed	CS ANKIT

101	8/7/2023	Company Appeal(Companies Act)	710102058502023		KEA LOGISTICS PRIVATE LIMITED VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (1) - By Government Body	12/7/2023	prayer appellant sign missed	PUNEET
102	8/7/2023	Company Appeal(Companies Act)	710102058412023		KEA LOGISTICS PRIVATE LIMITED VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (1) - By Government Body	12/7/2023	prayer appellant sign missed	PUNEET
103	8/7/2023	Company Appeal(Companies Act)	710102058482023		KEA LOGISTICS PRIVATE LIMITED VS SHREE BUILDTECH INDIA PVT. LTD.	Sec 252 (1) - By Government Body	12/7/2023	prayer appellant sign missed	PUNEET
104	10/7/2023	Company Petition (Companies Act)	710102058862023		SANJAY DUTT VS SHREE BUILDTECH INDIA PVT. LTD.	Sec. 271-273	13/07/2023	respondent detail missed in online portal MOA And AOA missed vakalatnama court fee bottom kindly remove and space area attest proof of service missed	DINKAR SINGH
105	6/7/2023	Contempt Petition (IBC)	710102057482023		BRIJESH SINGH BHADAURIYA VS RAJIV GUPTA	Application under any other provisions- IBC	11/7/2023	Isit of date and brief synopsis missed section wrong stmp paper not notarized	Vishal
106	6/7/2023	Contempt Petition (IBC)	710102057462023		RAHUL JAIN VS STATE BANK OF INDIA-SOUTH-EX BRANCH	Rule 11 of NCLT, 2016	11/7/2023	section wrong according pdf synopsis missed sign missed	RAKESH KUMAR
107	29/11/2022	Interlocutory Application (I.B.C)	710102098562022	COMPANY PETITION IB (IBC)/1565(PB)2018	SIMMI BHASKAR VS ATUL KUMAR KANSAL	Sec 60(5)	12/7/2023	proof of service missing Upload Proof of Service Instead of Annexure-6 In POS Tab	honey Khanna
108	29/11/2022	Interlocutory Application (I.B.C)	710102098582022	COMPANY PETITION IB (IBC)/1565(PB)2018	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Sec 60(5)	12/7/2023	Proof of Service Not Open Technical Error Please Upload Once Again	honey Khanna
109	14/03/2023	Interlocutory Application (I.B.C)	710102023862023	COMPANY PETITION IB (IBC)/1456(ND)2018	JATALIA GLOBAL VENTURES LIMITED VS GOKUL EXIM PVT LTD	Rule 11 of NCLT, 2016	7/7/2023	main case mismatch technical and pdf please check main case and date and place missing in index and memo party and prayer and notary missing in stamp and affidavit and court fee rs.1 missing and page no missing after 21 page	Pradeep Kumar
110	24/03/2023	Interlocutory Application (I.B.C)	710102027742023	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Sec 60(5)	6/7/2023	Date and Sign Missing on Index, (ALL Three Volumes) Memo of Parties Also Missing, Page -52,54,388-392,409,411,431 -452,454-457 Not Clear	Apoorv Shukla

111	7/4/2023	Restoration Application (IBC)	710102032002023	COMPANY PETITION IB (IBC)/227(ND)2019	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES LTD	Rule 11 of NCLT, 2016	3/7/2023	case type wrong, case no. not mention in index/prayer	ASHISH
112	11/4/2023	Interlocutory Application (I.B.C)	710102032582023	COMPANY PETITION IB (IBC)/22(PB)2018	SAURAV AGARWAL VS MR. NEERAJ KUMAR GUPTA	Rule 11 of NCLT, 2016	3/7/2023	need to sign every page in application	Swati Surbhi
113	20/04/2023	Interlocutory Application (I.B.C)	710102037272023	COMPANY PETITION IB (IBC)/445(ND)2022	WG CDR JAGANNATH BHANDARI VS GARDENIA INDIA LIMITED	Rule 11 of NCLT, 2016	12/7/2023	Main IA Is Not Uploaded Only POS is There	Avneesh Arputham
114	19/04/2023	Interlocutory Application (I.B.C)	710102037102023	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Application under any other provisions- IBC	3/7/2023	Date e mail missing in index	RITU
115	28/04/2023	Interlocutory Application (I.B.C)	710102039662023	COMPANY PETITION IB (IBC)/223(ND)2020	M/S D. LIGHT ENERGY PRIVATE LIMITED VS M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED	Sec 60(5)	3/7/2023	true copy and sign missing in annexure page and section mention on index or right on online portal according to index.page no 1 not signed	Rajiv Malik
116	18/05/2023	Interlocutory Application (I.B.C)	710102045382023	COMPANY PETITION IB (IBC)/1059(ND)2018	M/S. CONCORD INFRASTRUCTURE PVT. LTD. VS M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	Sec 60(5)	12/7/2023	Stamp Notary Missing, affidavit Address Mismatch (Kindly Write Presently at New Delhi After Address	Tarun Gupta
117	23/05/2023	Interlocutory Application (I.B.C)	710102046632023	COMPANY PETITION IB (IBC)/11(ND)2021	ASSISTANT COMMISSIONER VS ARUNAVA SIKDAR	Sec 60(5)	11/7/2023	vakalatnama missing	Sushila
118	24/05/2023	Restoration Application (IBC)	710102047132023	COMPANY PETITION IB (IBC)/1083(PB)2018	JAI SHANKAR VS M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.	Rule 11 of NCLT, 2016	12/7/2023	Mention Typed Copy Pages as A,B,C.	Ranjeet Singh Chauhan
119	30/05/2023	Restoration Application (IBC)	710102049022023	COMPANY PETITION IB (IBC)/263(ND)2023	AAR KAY INDUSTRIES (PROP. INDIAN SECURITIES LTD) VS JATALIA GLOBAL VENTURES LIMITED	Rule 11 of NCLT, 2016	7/7/2023	Delete Previous Document	Pradeep Kumar
120	29/05/2023	Interlocutory Application (I.B.C)	710102048702023	COMPANY PETITION IB (IBC)/987(ND)2019	RAKESH BHATIA VS JATALIA GLOBAL VENTURES LIMITED	Rule 11 of NCLT, 2016	11/7/2023	Add Details of Both the Parties of Memo of Parties In Online Portal Page no. Missing after Page no. 18 (for 2 Pages)	Rakesh
121	29/05/2023	Interlocutory Application (I.B.C)	710102048432023	COMPANY PETITION IB (IBC)/48(PB)2020	KAMLESH TRIPATHI VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	7/7/2023	Stamp Paper Notary Missing Affidavit Back Date.	Manish kumar

122	8/6/2023	Interlocutory Application (I.B.C)	710102051662023	COMPANY PETITION IB (IBC)/48(PB)2020	SUDHIR MAHAJAN VS JAIPURIA BUILDCON PVT. LTD.	Sec 60(5)	6/7/2023	counsel detail missing in prayer (Contact No. and Email) Paste court fee Ticket on Blank space and true copy missing. Ensure Proper	DR. ASHUTOSH
123	8/6/2023	Restoration Application (IBC)	710102051792023	COMPANY PETITION IB (IBC)/64(PB)2017	NIRAJ DUBEY VS HUZEFA FAKHRI SITABKHAN LIQUIDATOR OF SHILPI CABLE TECHNOLOGIES LTD.	Sec 60(5)	12/7/2023	Proof Of Service Missing	Niraj Dubey
124	8/6/2023	Interlocutory Application (I.B.C)	710102051622023	COMPANY PETITION IB (IBC)/48(PB)2020	RAHUL AWASTHI VS JAIPURIA BUILDCON PVT. LTD	Sec 60(5)	6/7/2023	true copy sign still missing In Some Pages Please Do Properly, and please Paste Court fee Ticket In Blank space of vakalatnama	DR. ASHUTOSH
125	9/6/2023	Interlocutory Application (I.B.C)	710102052112023	COMPANY PETITION IB (IBC)/401(ND)2017	AKASH SHINGHAL VS EARTH INFRASTRUCTURES LTD.	Application under any other provisions- IBC	12/7/2023	please fill in akash singhle Petitioner name	Richa
126	14/06/2023	Interlocutory Application (I.B.C)	710102053142023	COMPANY PETITION IB (IBC)/744(ND)2022	BABITA JAIN VS STARLIT POWER SYSTEMS LIMITED	Sec 60(5)	12/7/2023	please remove STARLIT POWER SYSTEMS LIMITED Page -90,91 Missing, Uploaded but not In Sequence	MOHD NAZIM KHAN
127	19/06/2023	Interlocutory Application (I.B.C)	710102053922023	COMPANY PETITION IB (IBC)/556(ND)2020	DIVYANSHU WALIA VS NYSA COMMUNICATIONS PRIVATE LIMITED	Application under any other provisions- IBC	3/7/2023	provide all applicants stamp affidavits or letter of authority vinita and hasrhit	Divyanshu Walia
128	16/06/2023	Restoration Application (IBC)	710102053612023	COMPANY PETITION IB (IBC)/256(ND)2023	BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/7/2023	memo party not mention in index and section wrong according your pdf and and counsel e-mail id and phone no. missing in index and memo party and prayer and counsel detail missing in memo party and prayer place date missing in index and prayer Documents Not Upload Properly	CUSTOS
129	20/06/2023	Interlocutory Application (I.B.C)	710102054102023	COMPANY PETITION IB (IBC)/460(ND)2021	ANKUR GUPTA VS ANISH AGGARWAL	Sec 60(5)	7/7/2023	DOUBLE PAGINATION 33-36	Rajeev Kumar Ranjan
130	21/06/2023	Interlocutory Application (I.B.C)	710102054192023	COMPANY PETITION IB (IBC)/552(ND)2021	SUNIL KUMAR VS RESOLUTION PROFESSIONAL FOR K.S.N BUILDWELL PRIVATE LIMITED	Sec 60(5)	6/7/2023	Applicant number 2 navnesh Details not update in online portal, email id date missing in Vakalatnama	Mukesh Singh Bhadauria

131	16/06/2023	Interlocutory Application (I.B.C)	710102053472023	COMPANY PETITION IB (IBC)/662(ND)2021	AMIT AGRAWAL VS RESOLUTION PROFESSIONAL FOR K.S.N BUILDWELL PRIVATE LIMITED	Application under any other provisions- IBC	11/7/2023	application missing please re-upload file section wrong according your pdf Pg-366 missed in index	Pankaj
132	24/06/2023	Interlocutory Application (I.B.C)	710102055052023	COMPANY PETITION IB (IBC)/822(ND)2021	UMESH GUPTA (LIQUIDATOR) VS RESOLUTION PROFESSIONAL FOR K.S.N BUILDWELL PRIVATE LIMITED	Application under any other provisions- IBC	5/7/2023	after page no 12 all pages are missing	Umesh Gupta
133	22/06/2023	Interlocutory Application (I.B.C)	710102054702023	COMPANY PETITION IB (IBC)/2503(ND)2019	DURGA DAS AGRAWAL VS BLISS EQUITY PRIVATE LIMITED	Sec 60(5)	12/7/2023	all respondent &&& Petitioner details not mention in Online portal Properly	Shivam Gautam
134	20/06/2023	Interlocutory Application (I.B.C)	710102054022023	COMPANY PETITION IB (IBC)/2590(ND)2019	VINITA VS MAHESH TANEJA LIQUIDATOR	Sec 60(5)	3/7/2023	Wrong Section Chosen, required all applicants affidavit.	Vinita
135	30/06/2023	Interlocutory Application (I.B.C)	710102055822023	COMPANY PETITION IB (IBC)/654(ND)2021	ATIUTTAM PRASAD SINGH VS SATYENDRA SHARMA	Sec 42	11/7/2023	Section Not Mentioned In Index, Respondent Address &&& Contact No. Not Added In Online Portal Case Type Wrong brief synopsis & list of date and events missing	ATIUTTAM
136	28/06/2023	Interlocutory Application (I.B.C)	710102055422023	COMPANY PETITION IB (IBC)/744(ND)2022	MR. KHUSHVINDER SINGHAL VS SATYENDRA SHARMA	Rule 11 of NCLT, 2016	4/7/2023	page no. missing after 42 page	Kanika
137	28/06/2023	Interlocutory Application (I.B.C)	710102055442023	COMPANY PETITION IB (IBC)/1466(ND)2019	NAVNEET KUMAR GUPTA VS EMERALD LANDS (INDIA) PRIVATE LIMITED	Sec 60(5)	4/7/2023	sign missing in application page and date missing in index and prayer and memo party and page no.27 not clear page	Chandhiok&mahajan
138	29/06/2023	Company Application(Companies Act)	710102055652023	COMPANY PETITION (COMPANIES ACT)/124(ND)2019	PUNIA TRAVELER PVT. LTD. VS M/S. AGGARWAL & RAMPAL	Rule 11 of NCLT	4/7/2023	welfare missing and section wrong	Shivam
139	29/06/2023	Interlocutory Application (I.B.C)	710102055732023	COMPANY PETITION IB (IBC)/2628(ND)2019	SHRAVAN KUMAR VISHNOI VS SENIOR SUPERINTENDENT OF POLICE	Sec 60(5)	4/7/2023	page no.22-23,27-28 hindi pages and rp detail incomplete	VIPIN KUMAR KUSHWAHA
140	30/06/2023	Interlocutory Application (I.B.C)	710102055832023	COMPANY PETITION IB (IBC)/907(ND)2020	PRASSAN NAVIN KUMAR SINHA VS PALMOHAN ELECTRONICS PRIVATE LIMITED	Sec 60(5)	5/7/2023	blank page uploaded	Narender

141	30/06/2023	Interlocutory Application (I.B.C)	710102055802023	COMPANY PETITION IB (IBC)/106(ND)2017	MRS. MEGHA AGRAWAL VS PALMOHAN ELECTRONICS PRIVATE LIMITED	Sec 54(1)	5/7/2023	page no.23,26-33,37-62,69-71,121-122,145, not clear page and volume wise index missing and double page numbering	AKSHAY PETKAR
142	30/06/2023	Interlocutory Application (I.B.C)	710102055852023	COMPANY PETITION IB (IBC)/776(ND)2021	AJIT GYANCHAND JAIN VS COST REALTORS PRIVATE LIMITED	Sec 60(5)	5/7/2023	application not uploaded please re-upload file	Anwasha Dasgupta
143	1/7/2023	Interlocutory Application (I.B.C)	710102056092023	COMPANY PETITION IB (IBC)/761(ND)2022	ALOK KAUSHIK VS COST REALTORS PRIVATE LIMITED	Rule 11 of NCLT, 2016	4/7/2023	Wrongly Filed	Kanika
144	2/7/2023	Interlocutory Application (I.B.C)	710102056302023	COMPANY PETITION IB (IBC)/207(ND)2021	ORRIS INFRASTRUCTURE PRIVATE LIMITED VS CHITRANJAN GUPTA	Sec 60(5)	3/7/2023	master index missing, e-stamp paper missing, volume 2 index missing	TAPAS TYAGI
145	3/7/2023	Interlocutory Application (I.B.C)	710102056372023	COMPANY PETITION IB (IBC)/507(ND)2021	NIMITAYA INFOTECH PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Rule 11 of NCLT, 2016	5/7/2023	stamp paper missing	Kumar Anurag
146	3/7/2023	Interlocutory Application (I.B.C)	710102056512023	COMPANY PETITION IB (IBC)/991(ND)2018	ALOK KAUSHIK LIQUIDATOR OF AASTHA SURGIMED LTD VS AXIS TRUSTEE SERVICES LIMITED	Sec 60(5)	5/7/2023	true copy missing in annexure page	ALOK KAUSHIK
147	3/7/2023	Interlocutory Application (I.B.C)	710102056622023	COMPANY PETITION IB (IBC)/1529(ND)2019	MS. BHARATI MALHOTRA VS MR. PRABHAKAR KUMAR	Sec 60(5)	12/7/2023	page no.20-21 not clear page and all petition and respondent detail not fill online portal	KARAN
148	30/06/2023	Interlocutory Application (I.B.C)	710102055922023	COMPANY PETITION IB (IBC)/332(ND)2019	AI AIRPORT SERVICES LIMITED (EARLIER KNOWN AS AIR INDIA AIR TRANSPORT SERVICES LTD.) VS KHULLAR HOSPITALITY PRIVATE LIMITED	Sec 42	4/7/2023	case type wrong	Sumit Kumar
149	1/7/2023	Interlocutory Application (I.B.C)	710102056072023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR OF FORGINGS VS KHULLAR HOSPITALITY PRIVATE LIMITED	Sec 60(5)	5/7/2023	page no.43-51 not clear page	Sajeve Bhushan Deora
150	1/7/2023	Interlocutory Application (I.B.C)	710102056222023	COMPANY PETITION IB (IBC)/1083(PB)2018	SUDESH CHAUHAN VS UDAYRAJ PATWARDHAN	Rule 11 of NCLT, 2016	5/7/2023	sign missing in application page and stamp paper missing and page number missing in index	Kaushik Kumar Dey

151	4/7/2023	Interlocutory Application (I.B.C)	710102056672023	COMPANY PETITION IB (IBC)/1397(PB)2019	KOTAK MAHINDRA BANK VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	6/7/2023	main case is different technical and pdf	Mr. Abhishek
152	3/7/2023	Interlocutory Application (I.B.C)	710102056572023	COMPANY PETITION IB (IBC)/113(ND)2021	ZAPSTAR CONSTRUCTION AND REALTY PRIVATE LIMITED VS RP OF ANSAL URBAN CONDOMINIUM PRIVATE LIMITED	Sec 60(5)	5/7/2023	section wrong according your pdf and welfare missing and date place missing in prayer	Amitabh
153	3/7/2023	Restoration Application (IBC)	710102056482023	COMPANY PETITION IB (IBC)/2130(ND)2019	REALTECH REALTORS PVT. LTD VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	Rule 11 of NCLT, 2016	12/7/2023	Case type Wrong Choose Restoration All Respondent Details Not Added In Online Portal	NITIN KUMAR
154	3/7/2023	Interlocutory Application (I.B.C)	710102056552023	COMPANY PETITION IB (IBC)/334(ND)2018	MADHAV SARAN AGARWAL AND ANR VS ANIL KUMAR JAIN	Sec 60(5)	5/7/2023	page no.40-45 not clear page and applicant no.2 detail not fill online portal	ABHISHEK
155	4/7/2023	Interlocutory Application (I.B.C)	710102056682023	COMPANY PETITION IB (IBC)/48(PB)2020	SUMMER INFOTECH PVT LTD VS ANIL KUMAR JAIN	Sec 60(5)	6/7/2023	page number missing in index and respondent detail missing online portal and page number missing in application page	MOHIT NANDWANI
156	3/7/2023	Interlocutory Application (I.B.C)	710102056562023	COMPANY PETITION IB (IBC)/669(ND)2022	UNIQUE ENGINEERS PRIVATE LIMITED VS AKASVA INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	5/7/2023	memo party missing and section wrong and stamp paper missing	KARAN
157	3/7/2023	Interlocutory Application (I.B.C)	710102056582023	COMPANY PETITION IB (IBC)/317(ND)2022	ASHOK KUMAR GUPTA RP OF ANDES TOWN PLANNERS PRIVATE LIMITED VS HIGHNESS INFRADEVELOPERS PVT LTD	Sec 60(5)	5/7/2023	page no.21,30-47 not clear pages	RISHI KUMAR SINGHAL
158	3/7/2023	Interlocutory Application (I.B.C)	710102056352023	COMPANY PETITION IB (IBC)/508(ND)2021	SNG TRADING COMPANY PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Rule 11 of NCLT, 2016	5/7/2023	stamp paper missing and axis trustee detail wrong fill Colum on-line portal	Kumar Anurag
159	4/7/2023	Restoration Application (Companies Act)	710102056742023	COMPANY APPEAL(COMPANIES ACT)/194(ND)2022	PANKAJ GULATI VS REGISTRAR OF COMPANIES	Rule 11 of NCLT	6/7/2023	page no.6-7,10-11 not clear page Impugned-Order not open and memo party missing	PRINCE
160	4/7/2023	Interlocutory Application (I.B.C)	710102056782023	COMPANY PETITION IB (IBC)/883(PB)2022	VEENU DRALL VS REGISTRAR OF COMPANIES	Application under any other provisions- IBC	6/7/2023	affidavit back date	Veenu Drall

161	4/7/2023	Interlocutory Application (I.B.C)	710102056802023	COMPANY PETITION IB (IBC)/883(PB)2022	VEENU DRALL VS RAJIV HASIJA	19(2)	6/7/2023	place and date missing in index and prayer and memo party and respondent detail missing online portal	Veenu Drall
162	4/7/2023	Interlocutory Application (I.B.C)	710102056892023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS RAJIV HASIJA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	6/7/2023	rp detail not file online portal	JAGNEET SINGH
163	4/7/2023	Interlocutory Application (I.B.C)	710102056722023	COMPANY PETITION IB (IBC)/356(PB)2019	WADHWA GLASS PROCESSORS PRIVATE LIMITED VS TUF METALLURGICAL PRIVATE LIMITED	Sec 60(5)	12/7/2023	volume wise index missing vol-1 vol-2 and separate reply file and page no.164,165,184,191-199,203-205,,307,327-338, not clear pages and 366 hindi page and ticket not allowed mid on vakalatanama	Debopriyo Moulik
164	3/7/2023	Interlocutory Application (I.B.C)	710102056612023	COMPANY PETITION IB (IBC)/750(PB)2018	BULLAND REALTORS PVT. LTD. VS RAJINDER KUMAR KATHURIA	Sec 60(5)	5/7/2023	Wrong File Upload	SHIKHAR
165	5/7/2023	Interlocutory Application (I.B.C)	710102057052023	COMPANY PETITION IB (IBC)/778(ND)2021	AJIT GYANCHAND JAIN (RP) VS RAJINDER KUMAR KATHURIA	Application under any other provisions- IBC	6/7/2023	Pg- 14,16,17,24,25,26,27,28,29,30 not clear	Anwasha Dasgupta
166	4/7/2023	Interlocutory Application (I.B.C)	710102056902023	COMPANY PETITION IB (IBC)/250(ND)2023	ICICI PRUDENTIAL REAL ESTATE VS GOLFGREEN INFRA PVT LTD	Sec 49(2)	6/7/2023	all party in memo party should be on online portal and welfare and court fee missing and affidavit address mismatch of stamp paper	Sidhath
167	4/7/2023	Interlocutory Application (I.B.C)	710102056752023	COMPANY PETITION IB (IBC)/595(ND)2022	SUMARGSAI TECHNOLOGIES PRIVATE LIMITED VS ENERGY EFFICIENCY SERVICES LIMITED	Sec 60(5)	6/7/2023	memo party missing and e-mail id missing in index and stamp paper missing and sign missing in index and true copy missing in annexure page	Debopriyo Moulik
168	5/7/2023	Interlocutory Application (I.B.C)	710102057192023	COMPANY PETITION IB (IBC)/1713(ND)2019	UMESH GUPTA VS ENERGY EFFICIENCY SERVICES LIMITED	Sec 54(1)	6/7/2023	mail id missing in index prayer and memo party	UMESH
169	4/7/2023	Interlocutory Application (I.B.C)	710102056772023	COMPANY PETITION IB (IBC)/1416(ND)2019	UTTARAKHAND POWER CORPORATION LIMITED VS TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	6/7/2023	memo party missing and ticket not allowed mid on vkalatnama and ticket not allowed mid on vakaltanama	SONAM
170	5/7/2023	Interlocutory Application (I.B.C)	710102057172023	COMPANY PETITION IB (IBC)/1744(ND)2019	JAIJAI RAM MISHRA VS DEBASHIS NANDA	Sec 60(5)	7/7/2023	ticket not allowed mid on vakalantama	AVIJIT SINGH
171	4/7/2023	Restoration Application (IBC)	710102056712023	COMPANY PETITION IB (IBC)/1744(ND)2019	GAURAV JINDAL VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	6/7/2023	due payment other section and case type wrong	Rakesh

172	5/7/2023	Interlocutory Application (I.B.C)	710102056952023	COMPANY PETITION IB (IBC)/589(PB)2020	ANIL SYAL VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	6/7/2023	main case wrong	MANOHAR MALIK
173	5/7/2023	Interlocutory Application (I.B.C)	710102057002023	COMPANY PETITION IB (IBC)/199(ND)2022	YOGESH KUMAR VS SANYAM GOEL	Sec 60(5)	11/7/2023	Date Not Mentioned After Prayer And in Vakalatnama	Vishal Chauhan
174	5/7/2023	Interlocutory Application (I.B.C)	710102057232023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAIENDRA AJMERA VS ENGINE LEASE FINANCE BV	Rule 11 of NCLT, 2016	7/7/2023	section wrong according your pdf and memo party missing and stamp paper supporting affidavit missing	Yugam Taneja
175	5/7/2023	Interlocutory Application (I.B.C)	710102057132023	COMPANY PETITION IB (IBC)/2432(PB)2019	DR. LEKHRAJ BAJAJ VS ENGINE LEASE FINANCE BV	22(3)a	7/7/2023	counsel detail missing in index and sign missing in application page	ANANT A PAVGI
176	5/7/2023	Interlocutory Application (I.B.C)	710102057272023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAIENDRA AJMERA VS JACKSON SQUARE AVIATION IRELAND LIMITED	Rule 11 of NCLT, 2016	7/7/2023	memo party missing and section wrong	Yugam Taneja
177	5/7/2023	Interlocutory Application (I.B.C)	710102057042023	COMPANY PETITION IB (IBC)/440(ND)2021	COLLIERS INTERNATIONAL INDIA PROPERTY SERVICES PVT. LTD VS MANHOHAR LAL VIJ RESOLUTION PROFESSIONAL OF LOGIX CITY DEVELOPERS PVT. LTD	Sec 60(5)	7/7/2023	applicant and respondent detail not fill online portal	Yugam Taneja
178	5/7/2023	Interlocutory Application (I.B.C)	710102056992023	COMPANY PETITION IB (IBC)/199(ND)2022	YOGESH KUMAR VS SANYAM GOEL	Sec 60(5)	11/7/2023	Date Not Mentioned at the end of Vakalatnama	Vishal Chauhan
179	29/06/2023	Company Application(Companies Act)	710102055752023	COMPANY PETITION (COMPANIES ACT)/195(ND)2018	M/S B K MUDGAL & ORS VS M/S APEX TUBES PRIVATE LIMITED & ORS	Application under any other provisions	11/7/2023	section wrong according your pdf all petitioner stamp paper supporting affidavit missing	YOGESH KUMAR JAGIA
180	4/7/2023	Company Appeal (IBC)	710102056912023	COMPANY PETITION IB (IBC)/429(ND)2019	EMPLOYEES PROVIDENT FUND ORGANIZATION VS TRISTAR GLOBAL INFRASTRUCTURE PVT LTD	Sec 42	11/7/2023	court fee missed @ 1 please need to sepralty both file	Rajesh Kumar
181	5/7/2023	Interlocutory Application (I.B.C)	710102057072023	COMPANY PETITION IB (IBC)/334(ND)2018	AMIT SHUKLA VS M/S MSX MALL PVT LTD	Sec 60(5)	12/7/2023	counsel e-mail missing index and memo party and prayer and	parag sirohi
182	6/7/2023	Interlocutory Application (I.B.C)	710102057362023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAIENDRA AJMERA VS SMBC AERO ENGINE LEASE B. V.	Rule 11 of NCLT, 2016	7/7/2023	memo party missing and section wrong	Yugam Taneja
183	5/7/2023	Interlocutory Application (I.B.C)	710102057282023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAIENDRA AJMERA VS BOC AVIATION (IRELAND) LIMITED	Rule 11 of NCLT, 2016	6/7/2023	memo party missing	Yugam Taneja

184	5/7/2023	Interlocutory Application (I.B.C)	710102057262023	COMPANY PETITION IB (IBC)/1348(ND)2019	NIKHIL SHARMA VS 1. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	7/7/2023	page no.231,234, not clear page	Ashutosh
185	6/7/2023	Interlocutory Application (I.B.C)	710102057412023	COMPANY PETITION IB (IBC)/281(PB)2019	VIKASK KUMAR GARG VS 1. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	12/7/2023	section not mention in index and memo party missing	RAKESH KUMAR
186	6/7/2023	Interlocutory Application (I.B.C)	710102057742023	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA VS 1. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Application under any other provisions- IBC	7/7/2023	e-mail id missing in index and prayer and liquidator detail missing in index and online portal	HARI BABU
187	6/7/2023	Interlocutory Application (I.B.C)	710102057562023	COMPANY PETITION IB (IBC)/1440(ND)2018	UNION BANK OF INDIA VS KWALITY LIMITED	Sec 60(5)	7/7/2023	mail id missing in index and page no.8.19-22 ,59 not clear page and welfare missing	EKTA CHOUDHARY
188	6/7/2023	Interlocutory Application (I.B.C)	710102057682023	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS KWALITY LIMITED	Application under any other provisions- IBC	7/7/2023	two reports are uploaded please separate file	ASHOK
189	6/7/2023	Interlocutory Application (I.B.C)	710102057582023	COMPANY PETITION IB (IBC)/882(ND)2020	RAKESH KUMAR CHAUHAN VS LOGIX INFRA TECH PRIVATE LIMITED	Sec 60(5)	7/7/2023	applicant address missing in online portal and welfare and court fee missing	Vaibhav
190	6/7/2023	Interlocutory Application (I.B.C)	710102057512023	COMPANY PETITION IB (IBC)/908(ND)2022	NARESH KUMAR MUNJAL VS LOGIX INFRA TECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	7/7/2023	place date missing in index	HONEY SATPAL
191	6/7/2023	Interlocutory Application (I.B.C)	710102057402023	COMPANY PETITION IB (IBC)/22(PB)2018	FAIZAN ANWER AZIZ VS SANJAY KUMAR SINGH	Sec 60(5)	11/7/2023	Application PDF missing plz attach	Mayank Mittal

192	6/7/2023	Company Application(Companies Act)	710102057532023	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/119(ND)2022	ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED VS ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED	Rule 11 of NCLT	7/7/2023	memo party missing	Akshay Ringe
193	6/7/2023	Interlocutory Application (I.B.C)	710102057652023	COMPANY PETITION IB (IBC)/1374(ND)2019	SUMAN KUMAR VERMA VS ANEST IWATA MOTHERSON COATING EQUIPMENTPRIVATE LIMITED	Rule 11 of NCLT, 2016	7/7/2023	section wrong and place date missing in index and prayer and memo party	SUMAN
194	6/7/2023	Interlocutory Application (I.B.C)	710102057542023	COMPANY PETITION IB (IBC)/440(ND)2021	NITU PANDIT VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Sec 60(5)	11/7/2023	Anil Kaushal is applicant but mentioned in respondent in online portal	Joel
195	6/7/2023	Company Application(Companies Act)	710102057572023	COMPANY PETITION (COMPANIES ACT)/227(ND)2017	JHONSON & JHONSON SURGICAL VISION INDIA PVT. LTD. VS LOGIX CITY DEVELOPERS PRIVATE LIMITED	Rule 11 of NCLT	11/7/2023	attach application pdf	Varun
196	7/7/2023	Interlocutory Application (I.B.C)	710102058172023	COMPANY PETITION IB (IBC)/846(ND)2018	AMIRA PURE FOODS PVT LTD [THROUGH LIQUIDATOR AKASH SHINGHAL] VS MR. PANKAJ SHARMA [AUTHORIZED SIGNATORY OF AMIRA SEZ & INFRASTRUCTURES PRIVATE LIMITED]	Sec 60(5)	12/7/2023	e-mail id missing in index and liquidator detail incomplete in memo party and 31-36 ,105-108,118,131,142,not clear page and page no40-42,44-46,58,60,70-73,143-144,hindi page	AKASH
197	6/7/2023	Interlocutory Application (I.B.C)	710102057332023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAIENDRA AJMERA VS BLUESKY 31 LEASING COMPANY LIMITED	Rule 11 of NCLT, 2016	11/7/2023	Memo of parties missing, affidavit address mismatch with stamp, back date affidavit	Yugam Taneja
198	6/7/2023	Interlocutory Application (I.B.C)	710102057492023	COMPANY PETITION IB (IBC)/1374(ND)2019	SUMAN KUMAR VERMA VS BLUESKY 31 LEASING COMPANY LIMITED	Application under any other provisions- IBC	11/7/2023	Date and place missing on index or memo of parties	SUMAN
199	6/7/2023	Interlocutory Application (I.B.C)	710102057472023	COMPANY PETITION IB (IBC)/343(ND)2017	ASHWANI KUMAR GUPTA VS M/S PETROLUBE INDIA LTD.	Application under any other provisions- IBC	11/7/2023	True copy sign missing on annexures	JANENDER
200	6/7/2023	Interlocutory Application (I.B.C)	710102057372023	COMPANY PETITION IB (IBC)/531(ND)2018	NILESH SHARMA VS M/S PETROLUBE INDIA LTD.	Sec 60(5)	11/7/2023	Proof of service missing	Aditi Sharma

201	6/7/2023	Interlocutory Application (I.B.C)	710102057342023	COMPANY PETITION IB (IBC)/264(PB)2023	SHAILENDRA AJMERA VS BLUESKY 19 LEASING COMPANY LIMITED	Rule 11 of NCLT, 2016	12/7/2023	section wrong according your pdf and back date affidavit and memo party missing	Yugam Taneja
202	7/7/2023	Company Application(Companies Act)	710102057842023	COMPANY PETITION (COMPANIES ACT)/114(ND)2021	PANKAJ KUMAR SINGHAL VS BLUESKY 19 LEASING COMPANY LIMITED	Application under any other provisions	12/7/2023	main case wrong	PANKAJ
203	7/7/2023	Interlocutory Application (I.B.C)	710102058122023	COMPANY PETITION IB (IBC)/614(ND)2021	ALOK KUMAR AGARWAL VS BLUESKY 19 LEASING COMPANY LIMITED	Application under any other provisions- IBC	12/7/2023	irp detail incomplete in memo party	NIBRUTI SAMAL
204	6/7/2023	Miscellaneous Application (IBC)	710102057392023	COMPANY PETITION IB (IBC)/3392(ND)2019	ARIHANT TRADERS VS GIESECKE & DEVRIENT INDIA PVT. LTD.	Application under any other provisions- IBC	12/7/2023	need to additional document please contact to registry	ROHIT RATHI
205	6/7/2023	Interlocutory Application (I.B.C)	710102057312023	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT SINGH SONI VS GIESECKE & DEVRIENT INDIA PVT. LTD.	Application under any other provisions- IBC	12/7/2023	main case number not mention in pdf and phone number and place date missing in index	PRABHJIT
206	7/7/2023	Interlocutory Application (I.B.C)	710102057812023	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR VS DEPUTY EXCISE TAX OFFICER (ETO) GURUGRAM	Rule 11 of NCLT, 2016	12/7/2023	1rs. court fee missing	PRAFUL JINDAL
207	7/7/2023	Interlocutory Application (I.B.C)	710102057792023	COMPANY PETITION IB (IBC)/1744(ND)2019	RAJNEESH NAGAR VS DEBASHISH NANDA (RESOLUTION PROFESSIONAL)	Sec 60(5)	12/7/2023	memo party missing and affidavit incomplete and true copy missing in annexure page	SHIKHAR
208	7/7/2023	Interlocutory Application (I.B.C)	710102057972023	COMPANY PETITION IB (IBC)/1031(ND)2018	SAJEVE BHUSHAN DEORA LIQUIDATOR OF NOSLAR VS DAKSH PAHWA	Rule 11 of NCLT, 2016	12/7/2023	all respondent detail missing in online portal	Sajeve Bhushan Deora
209	7/7/2023	Company Application(Companies Act)	710102057912023	COMPANY PETITION (COMPANIES ACT)/114(ND)2015	MUKESH KUMAR SHARMA VS M/S INTERADS ADVERTISING PVT LTD	Rule 11 of NCLT	12/7/2023	memo party missing	Sanjana Saddy
210	7/7/2023	Interlocutory Application (I.B.C)	710102058092023	COMPANY PETITION IB (IBC)/1048(ND)2019	UNION BANK OF INDIA VS J. P. ENGINEERS PRIVATE LIMITED	Sec 60(5)	12/7/2023	page no.16,18 not clear page and welfare missing and date missing in index	EKTA CHOUDHARY
211	7/7/2023	Interlocutory Application (I.B.C)	710102058182023	COMPANY PETITION IB (IBC)/2057(ND)2019	RESOLUTION PROFESSIONAL IN CIRP OF CORPORATE DEBTOR; M/S OLIVER ENGINEERING PVT. LTD. VS J. P. ENGINEERS PRIVATE LIMITED	Application under any other provisions- IBC	12/7/2023	rp detail missing online portal	Maneesh Kumar

212	7/7/2023	Interlocutory Application (I.B.C)	710102057822023	COMPANY PETITION IB (IBC)/79(ND)2021	UNION BANK OF INDIA VS MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	12/7/2023	counsel detail incomplete in index and date missing and address missing in affidavit and page no.48,51-54, not clear page and welfare missing	EKTA CHOUDHARY
213	7/7/2023	Interlocutory Application (I.B.C)	710102058132023	COMPANY PETITION IB (IBC)/408(ND)2022	ALOK KUMAR AGARWAL VS MANSFIELD POWER & INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions- IBC	12/7/2023	irp detail incomplete in memo party	NIBRUTI SAMAL
214	8/7/2023	Interlocutory Application (I.B.C)	710102058222023	COMPANY PETITION IB (IBC)/1744(ND)2019	AMIT KISHORE VS DEBASHIS NANDA	Sec 60(5)	12/7/2023	affidavit back date and page no.50 not clear page and 85 cut page and ticket not allowed mid on vakalatnama	Aditi Sharma
215	7/7/2023	Interlocutory Application (I.B.C)	710102057772023	COMPANY PETITION IB (IBC)/1689(PB)2019	SECURITIES AND EXCHANGE BOARD OF INDIA VS RAJIV BAJAJ LIQUIDATOR ANNIES APPAREL PVT. LTD.	Sec 42	12/7/2023	case type wrong	ABHISHEK
216	7/7/2023	Interlocutory Application (I.B.C)	710102057962023	COMPANY PETITION IB (IBC)/1510(ND)2019	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF KANIK ELECTRONICS PRIVATE LIMITED VS RAJIV BAJAJ LIQUIDATOR ANNIES APPAREL PVT. LTD.	Application under any other provisions- IBC	12/7/2023	ib not mention in main case	aditya gauri
217	8/7/2023	Interlocutory Application (I.B.C)	710102058472023	COMPANY PETITION IB (IBC)/17(ND)2018	BEST TEXTILES LIMITED VS RAJIV BAJAJ LIQUIDATOR ANNIES APPAREL PVT. LTD.	Application under any other provisions- IBC	11/7/2023	Mobile e mail id missing on index, True copy sign missing on annexures	MANOJ KUMAR ANAND
218	10/7/2023	Interlocutory Application (I.B.C)	710102058902023	COMPANY PETITION IB (IBC)/269(ND)2020	RUBY JAIN VS ASHWANI KUMAR	Section 27	11/7/2023	Memo party missing and Respondent and petitioner detail incomplete in online portal and Applicant should be first on memo party	Sandhya Tanwar
219	7/7/2023	Interlocutory Application (I.B.C)	710102058212023	COMPANY PETITION IB (IBC)/638(ND)2021	AAA INSOLVENCY PROFESSIONALS LLP VS ASHWANI KUMAR	Sec 12(2)	11/7/2023	Page No. Not Mentioned In Index and Not Signed also by the Counsel Memo of Parties &&& Prayer Not Signed by Counsel Stamp Paper &&& Supporting Affidavit Missing, True Copy Sign Missing Applicant Detail Not Added In Online Portal	aditya gauri

220	8/7/2023	Interlocutory Application (I.B.C)	710102058592023	COMPANY PETITION IB (IBC)/231(ND)2023	GURDEV BASSI INTERIM RESOLUTION PROFESSIONAL VS SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL	Sec. 12A	11/7/2023	case type wrong Pg-24,25 not clear	ISWAR
221	8/7/2023	Miscellaneous Application (IBC)	710102058322023	COMPANY PETITION IB (IBC)/2130(ND)2019	C.B. WADHWA VS MR. NILESH SHARMA	Sec 60(5)	11/7/2023	Case Type Wrong, Stamp Notary Missing, Affidavit Address Mismatch, True Copy Sign Missing On Annexures Court fee Ticket On Blank Space Of Vakalatnama	Sachin
222	10/7/2023	Company Application(Companies Act)	710102058792023	CP(AA) MERGER AND AMALGAMATION(COM PANIES ACT)/40(ND)2023	NEER INFRACON LIMITED VS MR. NILESH SHARMA	Rule 11 of NCLT	12/7/2023	section wrong page no.5	DEEPAK
223	10/7/2023	Interlocutory Application (I.B.C)	710102058882023	COMPANY PETITION IB (IBC)/692(ND)2021	SHASHI BHUSHAN PRASAD VS MR. NILESH SHARMA	Application under any other provisions- IBC	12/7/2023	case type wrong list of date and events brief synopsis missed	ABHISHEK
224	8/7/2023	Interlocutory Application (I.B.C)	710102058342023	COMPANY PETITION IB (IBC)/17(ND)2019	MANOJ KULSHRESTHA RESOLUTION PROFESSIONAL FOR INTELICITY BUSINESS PARK PRIVATE LIMITED VS GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY THROUGH CHIEF EXECUTIVE OFFICER & ORS.	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	12/7/2023	44-45,57-60not clear page and all respondent detail incomplete online portal	Sumesh
225	8/7/2023	Interlocutory Application (I.B.C)	710102058542023	COMPANY PETITION IB (IBC)/125(PB)2020	PIPALIA CABLES AND WIRES PVT LTD VS ALCOBEX METALS LIMITED	Sec 60(5),Rule 11 of NCLT, 2016	12/7/2023	party name wrong	Ankit Sibbal
226	6/7/2023	Review Application (IBC)	710102057602023	COMPANY PETITION IB (IBC)/864(ND)2022	SAISUN OUTSOURCING SERVICES PRIVATELIMITED VS FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	IBC Under Sec 9	11/7/2023	Case Type Wrong	Rohit

227	7/7/2023	Interlocutory Application (I.B.C)	710102058152023	COMPANY PETITION IB (IBC)/235(ND)2023	GIRISH KAMAL GUPTA VS FEEDBACK ENERGY DISTRIBUTION COMPANYLIMITED	Application under any other provisions- IBC	12/7/2023	memo party missing and due payment other section and date place missing in index and stamp paper missing and notary missing in affidavit	NIPUN
228	10/7/2023	Interlocutory Application (I.B.C)	710102058782023	COMPANY PETITION IB (IBC)/2130(ND)2019	C.B.WADHWA VS NILESH SHARMA	Sec 60(5)	11/7/2023	Stamp Notary Missing. Affidavit Address Mismatch, True copy Sign Missing On Annexures Court Fee Ticket Paste In Blank Space of Vakalatnama	Sachin
229	7/7/2023	Interlocutory Application (I.B.C)	710102057952023	COMPANY PETITION IB (IBC)/237(PB)2022	BSFC DISTRIBUTORS PRIVATE LIMITED VS KUNWARPREET SINGH	Section 27	12/7/2023	memo party missing	Manas Shukla
230	7/7/2023	Interlocutory Application (I.B.C)	710102058032023	COMPANY PETITION IB (IBC)/1362(PB)2018	VIJENDER SHARMA VS STATION HOUSING OFFICER POLICE STATION ANAND VIHAR DELHI	Sec 60(5)	12/7/2023	page no.29-30 ,33,58-59,not clear page	Vijender
231	8/7/2023	Interlocutory Application (I.B.C)	710102058312023	COMPANY PETITION IB (IBC)/565(PB)2021	ENDLESS SERVICES LIMITED VS SLR TECHINFRA PRIVATE LIMITED	Rule 11 of NCLT, 2016	12/7/2023	all party in memo party should be on online portal and affidavit address mismatch of stamp paper	Pankaj
232	8/7/2023	Interlocutory Application (I.B.C)	710102058632023	COMPANY PETITION IB (IBC)/275(ND)2019	DEBASHISH NANDA VS SLR TECHINFRA PRIVATE LIMITED	Application under any other provisions- IBC	12/7/2023	place and counsel detail missing in index and page no.33-34,36,not clear page and page no.50 not mention in index	Adya
233	8/7/2023	Interlocutory Application (I.B.C)	710102058372023	COMPANY PETITION IB (IBC)/921(ND)2020	DEEPIKA BHUGRA PRASAD VS RAHUL GUPTA	Rule 11 of NCLT, 2016	12/7/2023	all respondent detail missing in online portal	Shrey
234	11/7/2023	Interlocutory Application (I.B.C)	710102059372023	COMPANY PETITION IB (IBC)/919(ND)2020	BEENA NIGAM AND ORS VS GYAN CHANDRA MISRA AND ANR	Sec 60(5)	12/7/2023	section wrong according your pdf in page no 8, Pg-20,25 to 35, 48,54, 193, not clear Pg-76,80,in hindi vakalatnama not clear pdf not clear true copy sign missed	HARSHAL KUMAR
235	3/4/2018	0710200400492006(No. of Docs 0)	0710200400492006/13	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	12/7/2023	Order copy missing	
236	3/4/2018	0710200400492006(No. of Docs 0)	0710200400492006/8	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	12/7/2023	Order copy missing	

237	3/4/2018	0710200400492006(No. of Docs 0)	0710200400492006/12	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	12/7/2023	Order copy missing	
238	9/7/2023	0710102101892022(No. of Docs 3)	0710102101892022/1	INTERLOCUTORY APPLICATION (I.B.C)/6048(ND)2022	GOLFGREEN ESTATES PVT LTD VS. GYAN CHANDRA MISHRA RESOLUTION PROFESSIONAL	Sec 60(5)	12/7/2023	Page no. 249 to 274,334 are not clear	avinashbhati6
239	3/4/2018	0710200400492006(No. of Docs 0)	0710200400492006/9	COMPANY PETITION (COMPANIES ACT)/86(ND)2006	M/S MAHINDER KUMAR SETH VS M/S SETH HOTELS PRIVATE LIMITED	Application under any other provisions	12/7/2023	Order copy missing	
240	9/7/2023	0710102033292023(No. of Docs 2)	0710102033292023/1	INTERLOCUTORY APPLICATION (I.B.C)/2009(ND)2023	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. GYAN CHANDRA MISHRA	Sec 60(5)	12/7/2023	Proof of service are wrong	avinashbhati6
241	7/7/2023	0710102038082022(No. of Docs 2)	0710102038082022/1	CONTEMPT PETITION(COMPANIES ACT)/13(ND)2022	PRABHDIT SINGH BATRA VS. M/S AMRIT GRAPHICS PRIVATE LIMITED & ORS	Sec 425	11/7/2023	Page 23, 84 to 88 Not clear	hiteshsachar
242	7/7/2023	0710102039852023(No. of Docs 1)	0710102039852023/2	INTERLOCUTORY APPLICATION (I.B.C)/2488(ND)2023	VIJENDER SHARMA VS. ADITYA BIRLA SUN LIFE INSURANCE CO. LTD.	Application under any other provisions- IBC	11/7/2023	Index are missing, 1Rs. court fee missing in vakalatnama	Prateek.Kasliwal
243	8/7/2023	0710102002922023(No. of Docs 1)	0710102002922023/4	COMPANY APPEAL(COMPANIES ACT)/40(ND)2023	SUSHIL KUMAR VS. VICTORIAN BUILDWELL PRIVATE LIMITED	Sec 252 (3)	11/7/2023	E mail missing on index	divyanshu171996
244	6/7/2023	0710102017182021(No. of Docs 2)	0710102017182021/5	COMPANY PETITION IB (IBC)/730(ND)2021	MR PRASHANT KUMAR VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	11/7/2023	Date sign place serial no. missing on index, sign missing on page no 1 to 8, date place sign missing on page no 9, attach order	nehaatul2017
245	7/7/2023	0710102053722023(No. of Docs 1)	0710102053722023/1	INTERLOCUTORY APPLICATION (I.B.C)/3567(ND)2023	SHYAM ARORA VSRAJNANDINI METAL LIMITED	Sec 60(5)	11/7/2023	Index are missing	shyam1968
246	15-11-2022	0710102094432022(No. of Docs 0)	0710102094432022/5	INTERLOCUTORY APPLICATION (I.B.C)/5979(PB)2022	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VSMR. A. VISHWANADHA SARMA	Sec 60(5)	11/7/2023	Date, Email, Mobile, place details missing on index, sign missing on page 1 or 2, true copy sign missing on annexures.	
247	7/7/2023	0710102034472020(No. of Docs 1)	0710102034472020/1	COMPANY APPLICATION(COMPANIES ACT)/248(ND)2020	VINOD KUMAR SHARMA VS. SURYANSH BUILDWELL PVT LTD	Rule 11 of NCLT	11/7/2023	wrong file petition	jugalbagga

248	6/7/2023	0710102017152021(No. of Docs 2)	0710102017152021/12	COMPANY PETITION IB (IBC)/731(ND)2021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS. M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED	IBC Under Sec 9	11/7/2023	Date sign place serial no. missing on index, sign missing on page no 1 to 8, date place missing on page no 9, attach order	nehaatul2017
249	20-02-2023	0710102017732023(No. of Docs 0)	0710102017732023/2	INTERLOCUTORY APPLICATION (I.B.C)/1266(ND)2023	HARISH KUMAR GUPTA VS. KAPIL EXPORTS PVT LTD	Sec 60(5)	11/7/2023	1 Rs. court fee are missing in vakalatnama	
250	7/7/2023	0710102035012022(No. of Docs 2)	0710102035012022/1	CONTEMPT PETITION(COMPANIES ACT)/14(ND)2022	SH PRABHADIT SINGH BATRA VS. M/S ARRENA OVERSEAS PVT LTD	Sec 425	11/7/2023	Page no. 51 to 55, 79 to 109 not clear	hiteshsachar
251	7/7/2023	0710102023552023(No. of Docs 1)	0710102023552023/1	COMPANY PETITION (COMPANIES ACT)/69(ND)2023	NJC HYDRO POWER LIMITED	Sub-Section (1) Of Section 66.	11/7/2023	Proof of service are missing	csmls8@gmail.com
252	6/4/2021	0710102027232021(No. of Docs 0)	0710102027232021/35	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	UNION OF INDIA THROUGH SFIO VS. AARTI MARKETING PRIVATE LIMITED	Sec 241 (2)	11/7/2023	Back Date of Affidavit.	
253	6/7/2023	0710102107532022(No. of Docs 1)	0710102107532022/1	COMPANY PETITION IB (IBC)/302(ND)2023	THE BANK OF MAHARASHTRA LIMITED VS. MANISHA SOIN	Section 95(1)	10/7/2023	True copy sign missing on annexure	RAJORAJI07
254	6/7/2023	0710102103632022(No. of Docs 2)	0710102103632022/2	INTERLOCUTORY APPLICATION (I.B.C)/43(PB)2023	SARIKA SOMVANSHI VS. R. S. STONES PRIVATE LIMITED	Sec 60(5)	10/7/2023	sign mobile number email missing on index, sign missing on every page of rejoinder, true copy sign missing on annexure	geojosephgj
255	17-06-2023	0710102053642023(No. of Docs 0)	0710102053642023/2	INTERLOCUTORY APPLICATION (I.B.C)/3416(ND)2023	CS VEKAS KUMAR GARG VSSANDEEP GARG	19(2)	7/7/2023	affidavit address mismatch according to stamp	
256	30-06-2023	0710102092232022(No. of Docs 1)	0710102092232022/3	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	7/7/2023	5 Rs advocate welfare fees missing	12811
257	6/7/2023	0710102078962022(No. of Docs 2)	0710102078962022/3	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	7/7/2023	date and place missing on index, stamp paper missing	D1732018
258	27-05-2019	0710102091362019(No. of Docs 0)	0710102091362019/9	COMPANY PETITION IB (IBC)/1333(PB)2019	JMC PROJECTS (INDIA) LIMITED VS. HSCC (INDIA) LIMITED	IBC Under Sec 9	7/7/2023	email missing on index, sign missing on annexures	
259	27-05-2019	0710102091362019(No. of Docs 0)	0710102091362019/9	COMPANY PETITION IB (IBC)/1333(PB)2019	JMC PROJECTS (INDIA) LIMITED VS. HSCC (INDIA) LIMITED	IBC Under Sec 9	7/7/2023	email missing on index, sign missing on annexures	

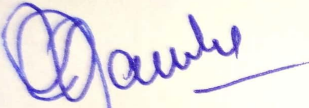
260	27-05-2019	0710102091362019(No. of Docs 0)	0710102091362019/9	COMPANY PETITION IB (IBC)/1333(PB)2019	JMC PROJECTS (INDIA) LIMITED VS. HSCC (INDIA) LIMITED	IBC Under Sec 9	7/7/2023	email missing on index, sign missing on annexures	
261	27-05-2019	0710102091362019(No. of Docs 0)	0710102091362019/9	COMPANY PETITION IB (IBC)/1333(PB)2019	JMC PROJECTS (INDIA) LIMITED VS. HSCC (INDIA) LIMITED	IBC Under Sec 9	7/7/2023	email missing on index, sign missing on annexures	
262	30-06-2023	0710102092232022(No. of Docs 1)	0710102092232022/3	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	7/7/2023	5 Rs advocate welfare fees missing	12811
263	30-06-2023	0710102092232022(No. of Docs 1)	0710102092232022/3	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	7/7/2023	5 Rs advocate welfare fees missing	12811
264	30-06-2023	0710102092232022(No. of Docs 1)	0710102092232022/3	INTERLOCUTORY APPLICATION (I.B.C)/271(PB)2023	PARTHA SARATHY SARKAR VSCOC/ERSTWHILE COC MEMBERS vs INNOVARI TECHNOLOGIES PVT. LTD.	Sec 60(5)	7/7/2023	5 Rs advocate welfare fees missing	12811
265	6/7/2023	0710102053642023(No. of Docs 1)	0710102053642023/1	INTERLOCUTORY APPLICATION (I.B.C)/3416(ND)2023	CS VEKAS KUMAR GARG VSSANDEEP GARG	19(2)	7/7/2023	affidavit address mismatch according to stamp	vekasgarg
266	20-05-2023	0710102045892023(No. of Docs 0)	0710102045892023/1	COMPANY PETITION (COMPANIES ACT)/98(ND)2023	ANYA POLYTECH & FERTILIZERS PRIVATELIMITED	Sub-Section (1) Of Section 66.	7/7/2023	Email missing on index	
267	20-05-2023	0710102045892023(No. of Docs 0)	0710102045892023/1	COMPANY PETITION (COMPANIES ACT)/98(ND)2023	ANYA POLYTECH & FERTILIZERS PRIVATELIMITED	Sub-Section (1) Of Section 66.	7/7/2023	Email missing on index	
268	20-05-2023	0710102045892023(No. of Docs 0)	0710102045892023/1	COMPANY PETITION (COMPANIES ACT)/98(ND)2023	ANYA POLYTECH & FERTILIZERS PRIVATELIMITED	Sub-Section (1) Of Section 66.	7/7/2023	Email missing on index	
269	20-05-2023	0710102045892023(No. of Docs 0)	0710102045892023/1	COMPANY PETITION (COMPANIES ACT)/98(ND)2023	ANYA POLYTECH & FERTILIZERS PRIVATELIMITED	Sub-Section (1) Of Section 66.	7/7/2023	Email missing on index	
270	6/7/2023	0710102069792022(No. of Docs 2)	0710102069792022/3	INTERLOCUTORY APPLICATION (I.B.C)/4236(PB)2022	AMARJEET SINGH VS. M/S. IP CONSTRUCTION PVT. LTD.	Sec 60(5)	7/7/2023	sign missing on every pages of written submission	Hecto11
271	5/7/2023	0710102049072023(No. of Docs 2)	0710102049072023/1	INTERLOCUTORY APPLICATION (I.B.C)/3254(ND)2023	SMBC AERO ENGINE LEASE B.V. VSABHILASH LAL	Sec 60(5)	6/7/2023	Affidavit missing, page 53 55 56 not clear	yugam2107

272	5/7/2023	0710102046842023(No. of Docs 2)	0710102046842023/4	INTERLOCUTORY APPLICATION (I.B.C)/2944(ND)2023	JACKSON SQUARE AVIATION IRELAND LIMITED VS. MR. ABHILASH LAL INTERIM RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LIMITED	Sec 60(5)	6/7/2023	sign missing on index, affidavit missing, page 53 55 56 not clear	yugam2107
273	5/7/2023	0710102049262023(No. of Docs 2)	0710102049262023/3	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)2023	GO AIRLINES (INDIA) LIMITED VSINTERIM RESOLUTION PROFESSIONAL OF GO AIRLINES	Sec 60(5)	6/7/2023	affidavit missing, pages 61 62 64 not clear	yugam2107
274	5/7/2023	0710102040602023(No. of Docs 1)	0710102040602023/5	COMPANY PETITION IB (IBC)/264(PB)2023	GO AIRLINES (INDIA) LIMITED	IBC Under Sec 10	6/7/2023	index required, details address email mobile mention on vakalatnama	yugam2107
275	5/7/2023	0710102051172023(No. of Docs 2)	0710102051172023/4	INTERLOCUTORY APPLICATION (I.B.C)/3174(ND)2023	PUNJAB NATIONAL BANK VS. MR. KHUSHWINDER SINGHAL INTERIM RESOLUTION PROFESSIONAL STARLIT POWER SYSTEMS LTD.	22(3)(b)	6/7/2023	date missing on index and reply, numbering missing on index, notary missing, true copy sign missing, ticket missing on vakalatnama rs 25 advocate fees or rs 3 court fees	kvsinghaladv
276	5/7/2023	0710102045342023(No. of Docs 2)	0710102045342023/2	INTERLOCUTORY APPLICATION (I.B.C)/2850(ND)2023	BOC AVIATION (IRELAND) LIMITED VSMR. AMIT JAIN	Sec 60(5),Rule 11 of NCLT, 2016	6/7/2023	Affidavit required plz clarify page no 44 46 47	yugam2107
277	5/7/2023	0710102052372023(No. of Docs 2)	0710102052372023/1	INTERLOCUTORY APPLICATION (I.B.C)/3277(ND)2023	BLUESKY 19 LEASING COMPANY LIMITED VS. INTERIM RESOLUTION PROFESSIONAL OF GO AIRLINES (INDIA) LTD.	Sec 60(5)	6/7/2023	page 51 53 54 not clear	yugam2107
278	5/7/2023	0710102027492023(No. of Docs 2)	0710102027492023/3	INTERLOCATORY APPLICATION(COMPANIES ACT)/114(ND)2023	PARVEEN KUMAR GOYAL VS. CAPITAL TRANSFORMERS PRIVATE LIMITED	Rule 11 of NCLT	6/7/2023	Missing sign every page of reply, stamp required, email date missing on vakalatnama	aorashishrana
279	5/7/2023	0710102063702021(No. of Docs 4)	0710102063702021/3	COMPANY APPLICATION(COMPANIES ACT)/405(ND)2021	BHAVANA MAHIPAL VS. PRADEEP MAHIPAL	Application under any other provisions	6/7/2023	Both of rejoinder file separately, date missing on index	SATYA@SHARAN
280	4/7/2023	0710102062282019(No. of Docs 4)	0710102062282019/18	COMPANY APPLICATION(IBC)/366(ND)2019	R.J PACKWELLS PVT. LTD. VS. NIBULA PRINT & PACK PVT. LTD.	Sec 66(1)	5/7/2023	make index properly, page 51 53 55 57 fully type, page 58 define, 59 or 60 not readable.,	SBD@ADV606
281	5/7/2023	0710102047372023(No. of Docs 1)	0710102047372023/1	COMPANY PETITION (COMPANIES ACT)/111(ND)2023	MINU SUBBA VS. MR CHIRAG	Sec. 242(4),Sec. 244(1),Sec. 241(1)	5/7/2023	Stamp Paper is Missing.	aparnakc

282	4/7/2023	0710102062282019(No. of Docs 4)	0710102062282019/18	COMPANY APPLICATION(IBC)/366(ND)2019	R.J PACKWELLS PVT. LTD. VS. NIBULA PRINT & PACK PVT. LTD.	Sec 66(1)	5/7/2023	make index properly, page 51 53 55 57 fully type, page 58 define, 59 or 60 not readable.,	SBD@ADV606
283	5/7/2023	0710102078962022(No. of Docs 2)	0710102078962022/2	COMPANY PETITION (COMPANIES ACT)/201(ND)2022	SHILPI JAIN VS. CENTAX PUBLICATIONS PRIVATE LIMITED	Sec. 58(3)	5/7/2023	Stamp Paper is Missing.	D1732018
284	4/7/2023	0710102031242023(No. of Docs 2)	0710102031242023/1	INTERLOCUTORY APPLICATION (I.B.C)/1899(ND)2023	VIRENDRA DUBEY AND ANR VS. PUSHPA BUILDERS LIMITED	Sec 60(5)	5/7/2023	Pagination and sign missing on index, sign missing on reply every page , details missing on reply last page, stamp required, affidavit incomplete, proof of service missing	shankarimishra
285	5/7/2023	0710102043872022(No. of Docs 2)	0710102043872022/7	COMPANY PETITION (COMPANIES ACT)/98(ND)2022	SINCERE WATCH (INDIA) PRIVATE LIMITED	Sub-Section (1) Of Section 66.	5/7/2023	Page No:22-42 is not Clear.	anand m. mishra
286	4/7/2023	0710102031462023(No. of Docs 1)	0710102031462023/1	INTERLOCUTORY APPLICATION (I.B.C)/2246(PB)2023	SIMMI CHAWLA VSPOWER INFRA CONSORTIUM	Sec 60(5)	5/7/2023	Stamp required, true copy missing on annexures	akshayadv
287	4/7/2023	0710102035942023(No. of Docs 2)	0710102035942023/1	COMPANY PETITION IB (IBC)/319(ND)2023	KARTIK MEDIA VS. DEVIKA UNIVERSAL LANDS PRIVATE LIMITED	IBC Under Sec 9	5/7/2023	Mobile no. missing on index	preetsingh
288	4/7/2023	0710102032942021(No. of Docs 3)	0710102032942021/3	INTERLOCUTORY APPLICATION (I.B.C)/2067(ND)2021	ROBIN MITTAL VS. TRADING ENGINEERS (INTERNATIONAL) LTD	Sec 60(5)	5/7/2023	court fees advocate welfare fees tickets paste on blank side of vakalatnama.	sumitbindal1490
289	4/7/2023	0710102022972023(No. of Docs 2)	0710102022972023/1	INTERLOCUTORY APPLICATION (I.B.C)/1922(ND)2023	EXERT BUILDCON PVT LTD VS. PUSHPA BUILDERS LIMITED	Sec 60(5)	5/7/2023	Pagination missing on index, sign missing on reply every page , details missing on reply last page, stamp required, affidavit incomplete, proof of service missing	shankarimishra
290	4/7/2023	0710102032652023(No. of Docs 3)	0710102032652023/2	COMPANY PETITION (COMPANIES ACT)/83(ND)2023	MUKESH KUMAR VS. REFPAY MEDIA PRIVATE LIMITED & ORS.	Sec. 241(1),Sec. 242(4)	5/7/2023	Mobile no. missing on index	angpartners
291	4/7/2023	0710102028872023(No. of Docs 1)	0710102028872023/1	INTERLOCUTORY APPLICATION (I.B.C)/2137(PB)2023	SIMMI CHAWLA VSPOWER INFRA CONSORTIUM	Sec 60(5)	5/7/2023	Stamp required, true copy missing on annexures	akshayadv
292	4/7/2023	0710102062282019(No. of Docs 4)	0710102062282019/18	COMPANY APPLICATION(IBC)/366(ND)2019	R.J PACKWELLS PVT. LTD. VS. NIBULA PRINT & PACK PVT. LTD.	Sec 66(1)	5/7/2023	make index properly, page 51 53 55 57 fully type, page 58 define, 59 or 60 not readable.,	SBD@ADV606
293	4/7/2023	0710102062282019(No. of Docs 4)	0710102062282019/18	COMPANY APPLICATION(IBC)/366(ND)2019	R.J PACKWELLS PVT. LTD. VS. NIBULA PRINT & PACK PVT. LTD.	Sec 66(1)	5/7/2023	make index properly, page 51 53 55 57 fully type, page 58 define, 59 or 60 not readable.,	SBD@ADV606

294	21-01-2020	0710102168332019(No. of Docs 1)	0710102168332019/2	COMPANY PETITION IB (IBC)/319(PB)2020	SURINDER KUMAR JAIN & ORS VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	4/7/2023	Wrongly Filed here	admin
295	30-06-2023	0710102047662023(No. of Docs 2)	0710102047662023/1	INTERLOCUTORY APPLICATION (I.B.C)/3055(ND)2023	CARARA CONSTRUCTIONS AND ENGINEERINGPRIVATE LIMITED VS. ASSOTECH MOONSHINE URBAN DEVELOPERSPRIVATE LIMITED	Sec 60(5)	4/7/2023	Pagination missing.	LotusLLP_277
296	28-06-2023	0710204000302017(No. of Docs 2)	0710204000302017/5	COMPANY PETITION (COMPANIES ACT)/35(ND)2017	SHRI MUSHTAQ AHMAD SOFI VS. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	Sec. 241(1),Sec. 242(4)	3/7/2023	Page No:153-238 is Missing,Page No:1-152 is not clear and True copy sign are Missing.	Ajay-Fatyal
297	28-06-2023	0710102016082023(No. of Docs 8)	0710102016082023/9	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/13(ND)2023	FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	3/7/2023	Translate the hindi Page No;33-34, Page No:166-184,308,373-377,386-387,605-607,611,613,1097,1150-1155 is not clear .	arunav499
298	28-06-2023	0710102016082023(No. of Docs 8)	0710102016082023/9	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/13(ND)2023	FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	3/7/2023	Translate the hindi Page No;33-34, Page No:166-184,308,373-377,386-387,605-607,611,613,1097,1150-1155 is not clear .	arunav499
299	29-06-2023	0710102005302019(No. of Docs 2)	0710102005302019/16	COMPANY PETITION IB (IBC)/234(PB)2019	RITA MALHOTRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/7/2023	Rotate the Page No.1-4 and true Copy Sign are missing.	rrglawoffice
300	3/7/2023	0710102016862020(No. of Docs 2)	0710102016862020/15	COMPANY PETITION IB (IBC)/529(PB)2020	G.C. YADAV & ORS. VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	3/7/2023	mobile email missing on index	rrglawoffice
301	28-06-2023	0710102016082023(No. of Docs 8)	0710102016082023/9	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/13(ND)2023	FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	3/7/2023	Translate the hindi Page No;33-34, Page No:166-184,308,373-377,386-387,605-607,611,613,1097,1150-1155 is not clear .	arunav499
302	28-06-2023	0710102016082023(No. of Docs 8)	0710102016082023/9	CA(A) MERGER AND AMALGAMATION(COM PANIES ACT)/13(ND)2023	FORTIS EMERGENCY SERVICES LIMITED	Sec. 230-232, Sec 234	3/7/2023	Translate the hindi Page No;33-34, Page No:166-184,308,373-377,386-387,605-607,611,613,1097,1150-1155 is not clear .	arunav499

303	28-06-2023	0710102093642019(No. of Docs 1)	0710102093642019/48	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	SOLITAIRE CAPITAL INDIA AND ANOTHER VS. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	3/7/2023	Index is missing.	renu
-----	------------	---------------------------------	---------------------	---	---	-------------	----------	-------------------	------



DALIP LAMBA
ASSISTANT REGISTRAR
NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ROOM NO:-103
011-24361890